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Central Administrative Tribunal  
Principal Bench

O.A. No. 2032 of 1997

New Delhi, dated this the 9th August, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Delhi Hospital Employees & Nurses Union,  
54-B, G.T.B. Campus,  
Shahdara, Delhi-110095 through  
Mrs. Premlata Singh, President.
2. Mrs. Molly Das,  
Staff Nurse,  
95-C, F Pocket, Dilshad Garden,  
Delhi-110095. .. Applicants  
(None appeared)

Versus

1. Govt. of National Capital Territory of Delhi through the Secretary (Medical), 5, Shyam Nath Marg, Delhi-110054. .. Respondent  
(By Advocate: Shri Vijay Pandita proxy counsel for Shri Rajinder Pandita)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

None appeared on behalf of applicants even on second call. We noted that applicants have absented themselves on several previous occasions and even today none appeared on behalf of applicants even on second call. Respondents are represented through Shri Vijay Pandita proxy counsel for Shri Rajinder Pandita.

2. In the absence of applicants or/their counsel the O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)  
gk

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)